

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 339 OF 2017

Dated: 8th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Uttarakhand Power Corporation Ltd. ...Appellant(s)

Vs.

**Uttarakhand Electricity Regulatory Commission & Anr.
.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Arun Sinha
Mr. Sumit Sinha
Mr. Shrey Sinha for R-2

ORDER

Admit.

Learned counsel for the appellant seeks three weeks more time to file rejoinder. She may take steps to file the same on or before 30.11.2017 after serving copy on the other side.

List the matter on **11.01.2018.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vg